FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF GREATER ARAFAT TANNERS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	**Greater Arafat Tanners Private Limited**
2.	Date of incorporation of Corporate Debtor	08/09/1989
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies (ROC) -Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U19116UP1989PTC011154
5.	Address of the registered office and principal office (if any) of Corporate Debtor	12-C, New Jajmau Road, Kanpur, Uttar Pradesh, UP-208010 India
6.	Insolvency commencement date in respect of Corporate Debtor	**22/12/2021** (Certified copy of order {CP(IB) No 94/ALD/2019} dated 22/12/2021 received from Hon'ble NCLT Allahabad vide email dated 24/12/2021
7.	Estimated date of closure of insolvency resolution process	**19/06/2022** (i.e.180 days from 22/12/2021 – Insolvency commencement date)
8.	Name and Registration number of the insolvency professional acting as Interim Resolution Professional	**Swami Deen Gupta** **Reg. No.:** IBBI/IPA-003/IP-N000132/2017-18/11458
9.	Address & email of the interim resolution professional, as registered with the board	2/64, Vishesh Khand Gomti Nagar, Lucknow-226010 **Email:** sdguptacmaip@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	2/64, Vishesh Khand Gomti Nagar, Lucknow-226010 **Email:** cirp.greaterarafat@gmail.com
11.	Last date for submission of claims	**07/01/2022** (i.e.14 days from 24-12-2021 – the date of receipt of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Name the class(es): None as per details available with IRP.
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14.	(a) Relevant forms available at (b) Details of authorized representatives are available at:	Web Link: https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Greater Arafat Tanners Private Limited on 22-12-2021**

The creditors of **Greater Arafat Tanners Private Limited,** are hereby called upon to submit their claims with proof on or before **07-01-2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Swami Deen Gupta
Interim Resolution Professional of Greater Arafat Tanners Private Limited
Reg. No.: IBBI/IPA-003/IP-N000132/2017-18/11458

Date: 27.12.2021
Place: Lucknow

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